

DIVISION BENCH  
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/355(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS GHANSHYAM DAS AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearance(via video conference/physically)**

Mr. Deepanjan Dutta Roy, Adv. ] For State Bank of India  
Ms. Sanjana Jha, Adv.

Mr. Shaunak Mitra, Adv. ] For the RP  
Ms. Ankita Agrahari, Adv.  
Ms. Saptarshi Kar, Adv.  
Mr. Birendra Kumar Tripathi, RP-in-person

Mr. Mainak Bose, Adv. ] For Personal Guarantor  
Mr. Shakeel Akhter, Adv.

**ORDER**

1. Ld. Counsel/Professional for the parties present.
2. Post this C.P.(IB)/355(KB)2021 on **19.06.2024**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)